

Limited for a railway over-bridge for pedestrians or for general traffic across the railway track which passes between the ore mines area on the one hand and bazar area and villages of Badampahar on the other; and

(b) if the answer to part (a) above be in the affirmative, whether Government propose to provide the over-bridge, and if so, when?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No, Sir.

(b) Does not arise.

SHRI S. M. HEMROM: Has any such proposal come from the General Manager, Eastern Railway?

SHRI O. V. ALAGESAN: I have said, "No."

SHRI S. M. HEMROM: No, my question is whether the Ministry has received any proposals to this effect from the General Manager, Eastern Railway?

SHRI O. V. ALAGESAN: It is felt there is no necessity for an over-bridge there.

SHRI S. M. HEMROM: Will the hon. Minister make enquiries to see whether it is possible to provide this amenity there?

SHRI O. V. ALAGESAN: Sir, this is a terminal station and there is already a by-pass road which is used by the workers and it is felt that there is no necessity for an over-bridge here. And even if an over-bridge is required, it is for the local municipality to ask for it and set apart funds for it.

DR. P. C. MITRA: May I know whether the representations were made after some accidents had occurred at the spot or was it taken up as an administrative measure?

SHRI O. V. ALAGESAN: As I have already stated, there has been no representation. And I am glad to inform

the hon. Member that there has been no accident.

SHRI S. M. HEMROM: Are Government aware that accidents take place every year at this spot due to the fact that many workers have to cross the railway line here?

SHRI O. V. ALAGESAN: I said there has been no accident.

*525. [For answer, vide cols. 4812-13 infra.]

TRANSFER OF "N" DIVISION OF THE RMS FROM THE JURISDICTION OF ORISSA CIRCLE TO WEST BENGAL CIRCLE

*526. SHRI S. MAHANTY: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether the entire 'N' Division of the Railway Mail Service at present under the jurisdiction of the Director of Posts and Telegraphs, Orissa, is being transferred to the jurisdiction of the Post Master General, West Bengal; and

(b) if so, what are the considerations which weighed with Government for the above transfer?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) No.

(b) Does not arise.

U. N. ASSISTANCE FOR ANTI-LOCUST OPERATIONS

*527. MOULANA M. FARUQI: Will the Minister for FOOD AND AGRICULTURE be pleased to state the nature and amount of assistance so far received by Government from the United Nations Organisation for anti-locust operations?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): Nil. But FAO at the last session had sanctioned 1.5 lakh dollars towards assistance for locust control work in the countries in the Arabian Peninsula.

مولانا ایم - فاروقی : انڈین گورنمنٹ
نے اس سلسلے میں کتنا خرچ کیا ہے ؟

†[MOULANA M. FARUQI: What have the Government of India spent in this direction?]

ڈا॰ پی॰ एस॰ देशमुख : इसके
लिए नोटिस चाहिए ।

†[DR. P. S. DESHMUKH: I require notice for this.]

مولانا ایم - فاروقی : کیا ۱۰
گورنمنٹ نے ان ملکوں کو جہاں آج یہ
تڈیاں پیدا ہوتی ہیں کوئی گرانٹ
دیا ہے ؟

†[MOULANA M. FARUQI: Have the Government of India given any grant to those countries where these locusts are born?]

ڈا॰ پی॰ एस॰ देशमुख : जी नहीं ।
टिड्डियों को रोकने के लिए एक इंटर-
नेशनल बौडी है जहां हम कभी-कभी
अपने अफसरों को काम करने के लिए
और सीखने के लिए भेजते हैं । मेरे
ख्याल में गवर्नमेंट पैसा किसी को नहीं
देती है ।

†[DR. P. S. DESHMUKH: No, Sir. To control the locusts, there is an international body to which we occasionally send our officials to work and to receive training. I think, Government give no money to any one.]

مولانا ایم - فاروقی : کیا گورنمنٹ کو
اس کی اطلاع ہے کہ گذشتہ سال ریڈ
کراس سوسائٹی کے ذریعہ سے اس نے
ایران کو اس معاملہ میں کچھ گرانٹ

دی تھی جسکی تفصیل فارن آفیسر
کی رپورٹ میں موجود ہے ؟

†[MOULANA M. FARUQI: Are Government aware of the fact that last year they gave a grant in this connection to Iran through the Red Cross Society, the details of which are given in the Report of the External Affairs Ministry?]

ڈا॰ پی॰ एस॰ देशमुख : पैसा कुछ
नहीं दिया है किन्तु हमने कुछ इक्विप-
मेंट्स भेजे थे ।

†[DR. P. S. DESHMUKH: No money was given, but we sent some equipments.]

مولانا ایم - فاروقی : میں آنریبل
منسٹر صاحب کی توجہ ایکسٹرنل
منسٹری کی رپورٹ کی طرف دلانا
چاہتا ہوں جس میں کہا گیا ہے کہ
کچھ روپیہ الاٹ کیا گیا ہے -

†[MOULANA M. FARUQI: I wish to draw the attention of the hon. Minister to the Report of the Ministry of External Affairs wherein it is stated that some money was allotted.]

DR. P. S. DESHMUKH: I would like to have notice.

श्री किशोरी राम : गत दो वर्षों में
टिड्डी दल से बचाने का प्रयत्न किन-किन
प्रदेशों में किया गया और उसका क्या
परिणाम हुआ ?

†[SHRI KISHORI RAM: In what States and with what results has the work of protection against the locusts been carried on during the last two years?]

डॉ॰ पी॰ एस॰ देशमुख : टिड्डियों से
बचाने का कार्य राजस्थान से लेकर आसाम

और मद्रास तक होता है और इसके परिणाम बुरे त अच्छे रहे हैं।

†[DR. P. S. DESHMUKH: The work of protection against the locusts extends from Rajasthan to Assam and Madras. Its results have been very good.]

مولانا ایم - فاروقی : راجستھان،

پھوسو، دلی اور اتر پردیش میں کھیتی کو کنٹا نقصان ہوا کہا اس کا کوئی تخمینہ بتایا جا سکتا ہے ؟

†[MOULANA M. FARUQI: Can an estimate be given of the losses the crops in Rajasthan, PEPSU, Delhi and Uttar Pradesh suffered?]

डा० पी० एस० देशमुख : नुकसान बहुत ज्यादा नहीं हुआ है, कम ही हुआ है।

†[DR. P. S. DESHMUKH: There was not much loss; it was a little only.]

مولانا ایم - فاروقی : جن کھیتوں کو

نقصان پہنچا ہے کہا گورنمنٹ ان کی کوئی مدد کرتی ہے یا کرنے کا ارادہ رکھتی ہے ؟

†[MOULANA M. FARUQI: Do Government give or propose to give any assistance to the farms that have suffered losses?]

DR. P. S. DESHMUKH: May I point out that this supplementary does not arise out of this question which relates to the assistance from the F.A.O.?

CONDITIONS RELATING TO PAYMENT OF PREMIA FROM PROVIDENT FUNDS

*528. SHRI B. C. GHOSE: Will the Minister for LABOUR be pleased to state:

(a) whether Government have re-

†English translation.

ceived any representation for relaxation of the conditions relating to the payment of premia on the life insurance policies of workers from their provident fund contributions; and

(b) if so, what action Government have taken thereon?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) Yes. Two representations were received from the Indian Life Assurance Offices Association, Bombay, and the Sentinel Assurance Company Limited, Madras.

(b) It was represented by them (i) that State Commissioners should be empowered to make payment of insurance premia on policies assigned to the appropriate State Boards direct to the insurance companies and (ii) that the condition that no withdrawal should be permitted unless the proponents had accumulations of at least 3 years' premia should be withdrawn. These representations were examined carefully in consultation with the Central Board of Trustees of the Employees' Provident Fund and the companies were informed that on the specific request of the insured the payment of premia might be made direct to the insurance company after the payment of first premium, and that it will not be desirable in the interest of worker-proponents to revoke the condition regarding withdrawal.

SHRI B. C. GHOSE: Sir, I understand that the second condition was that unless three years' premia had accumulated or the worker had sufficient funds, no worker would be allowed to take any policy. If that is so, I do not understand the rationale of that because it deters the worker from taking advantage of an insurance policy on his life for three years.

SHRI ABID ALI: Yes, Sir, it is a fact. It came to the notice of Government in November 1953 that some insurance companies and their agents were adopting questionable means for getting as many insurance proposals